

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No.256 of 2016

Voice of Nature,
Rep. by its President,
Mr. R. Gokulraj,
Thiruvallur District – 602002.

...Applicant

Vs

The Government of Tamil Nadu,
Rep by its Principal Secretary,
Department of Environment & Forests,
Chennai-600 009 & 4 others

...Respondents

INDEX

Sl.No	DESCRIPTION	Page No.
1	REPORT FILED ON BEHALF OF THE 2 nd AND 3 rd RESPONDENTS - TAMIL NADU POLLUTION CONTROL BOARD.	1 - 6

Filed by
Thiru. S. Sai Sathya Jith,
Advocate, Chennai.

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI
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Represented by its President

Mr. R. Gokulraj

Thiruvallur District

...Applicant

-Vs-

The Government of Tamil Nadu

Rep. by its Principal Secretary

Department of Environment & Forests

Fort. St. George

Chennai &Ors

...Respondents

**COMPLIANCE REPORT FILED ON BEHALF OF THE 2ND AND 3RD
RESPONDENTS - TAMIL NADU POLLUTION CONTROL BOARD.**

I, R. Rajamanickam, S/o. P.M.Ramasamy, Hindu, aged about 57 years, having my office at No.76, Mount Salai, Guindy, Chennai-32, do hereby solemnly affirm and sincerely stats as follows:

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32, and I am filing this Compliance Report on behalf of the 2nd & 3rd Respondents, Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per the records.

2. It is respectfully submitted that the Hon'ble NGT in its order dated 25.02.2022 has issued the following directions among the other things as follows:

"6. However, we think that this can be posted to first week of April, so that the completion and the satisfactory functioning of the

R. Rajamanickam
7/4/2022

Sewage Treatment Plant can be monitored by the Tamil Nadu Pollution Control Board and they can submit the report.

7. The Tamil Nadu Small Industries Development Corporation (SIDCO) as well as the Tamil Nadu Pollution Control Board (TNPCB) are directed to file their further action taken and progress report on or before 08.04.2022".

3. It is respectfully submitted that in pursuance to the said NGT order inspection was carried out by the officials of the DEE, TNPCB, Tiruvallur in the SIDCO Industrial Estate, Kakkalur on 06.04.2022 and the following were observed:

- i. The SIDCO, Kakkalur has completed the civil work of Common Sewage Treatment Plant (CSTP) of 0.8 MLD capacity components such as Inlet Chamber, Bar Screen Chamber, Grit Chamber, Aeration Tank, Secondary Clarifier, Filter Feed Tank, Treated sewage Tank, Sludge Holding tank & Plant Room. Further, erection of Mechanical equipments, Electrical & Pipeline works for the CSTP are yet to be executed by the SIDCO, Kakkalur.
 - ii. Further it was noticed that mechanical equipments such as process feed pumps, Recirculation pumps, Filter feed pumps, filter backwash pumps & Filter press items arrived at the site.
 - iii. SIDCO, Kakkalur has reported that the existing collection well will be utilized for raw sewage collection tank.
 - iv. All the 347 operating units in the SIDCO Industrial Estate, Kakkalur have provided individual treatment system for the treatment of sewage by providing either septic tank followed soak pit (342 Nos) or individual STP (5 Nos). The unit's having STP utilize their treated sewage on land for gardening within their unit premises.
 - v. The industrial units generating trade effluent have provided individual ETP with Solar evaporation pan for the treatment and disposal of trade effluent. Hence there is no discharge of trade effluent outside the unit premises into the storm water drain/ earthen channel leads to Thanneerkulam Lake.

R. K. K. K.
5/14/2012

vi. Further it was noticed that there was no discharge of sewage outside the unit premises into the storm water drain/ earthen channel leads to Thanneerkulam Lake.

4. It is respectfully submitted that the Branch Manager, SIDCO Industrial Estate, Kakkalur vide its letter dated 23.03.2022 has reported that machineries are in transit & it will reach the site by the end of March 2022 and requested for extension of time upto 30.04.2022 to complete the erection of machineries and STP will be operated from November 2022.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) at Chennai may be pleased to take this Report on Record and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

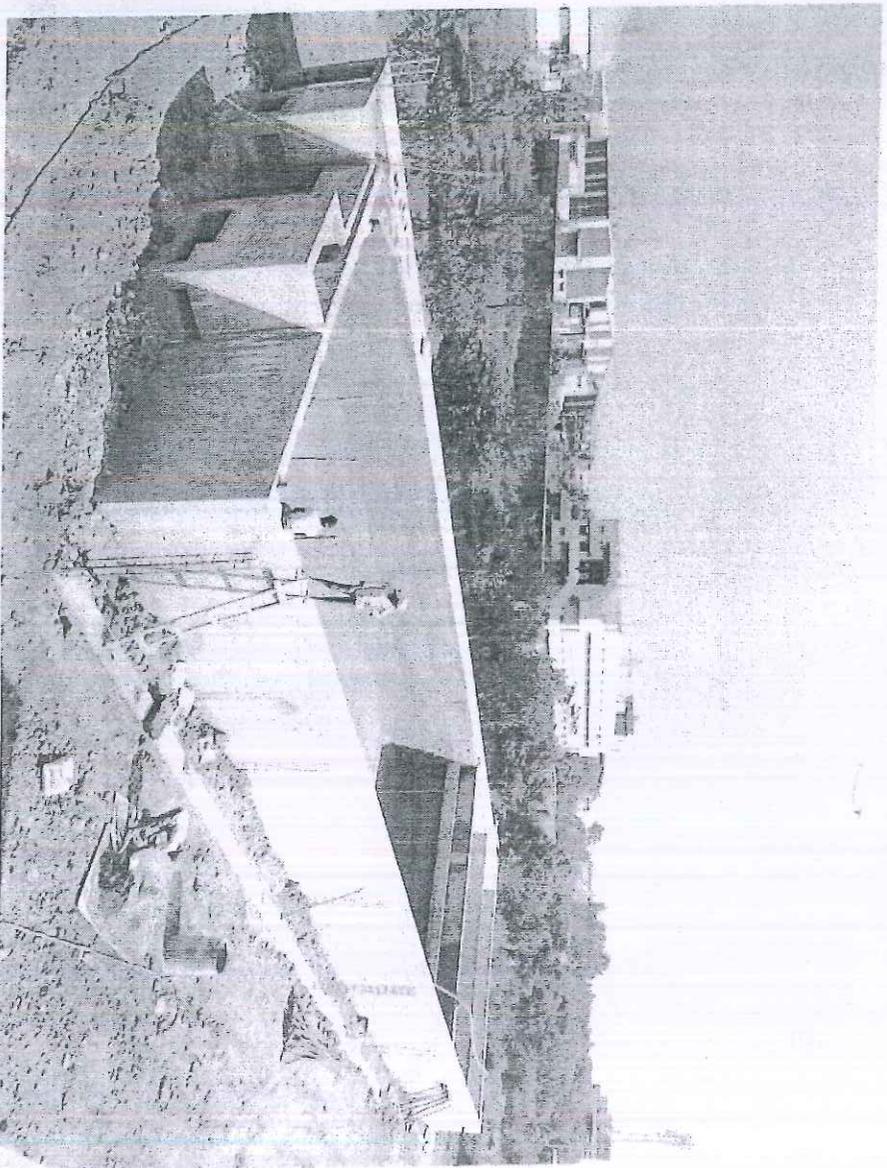

 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 CHENNAI - 600 032.
BEFORE ME

VERIFICATION

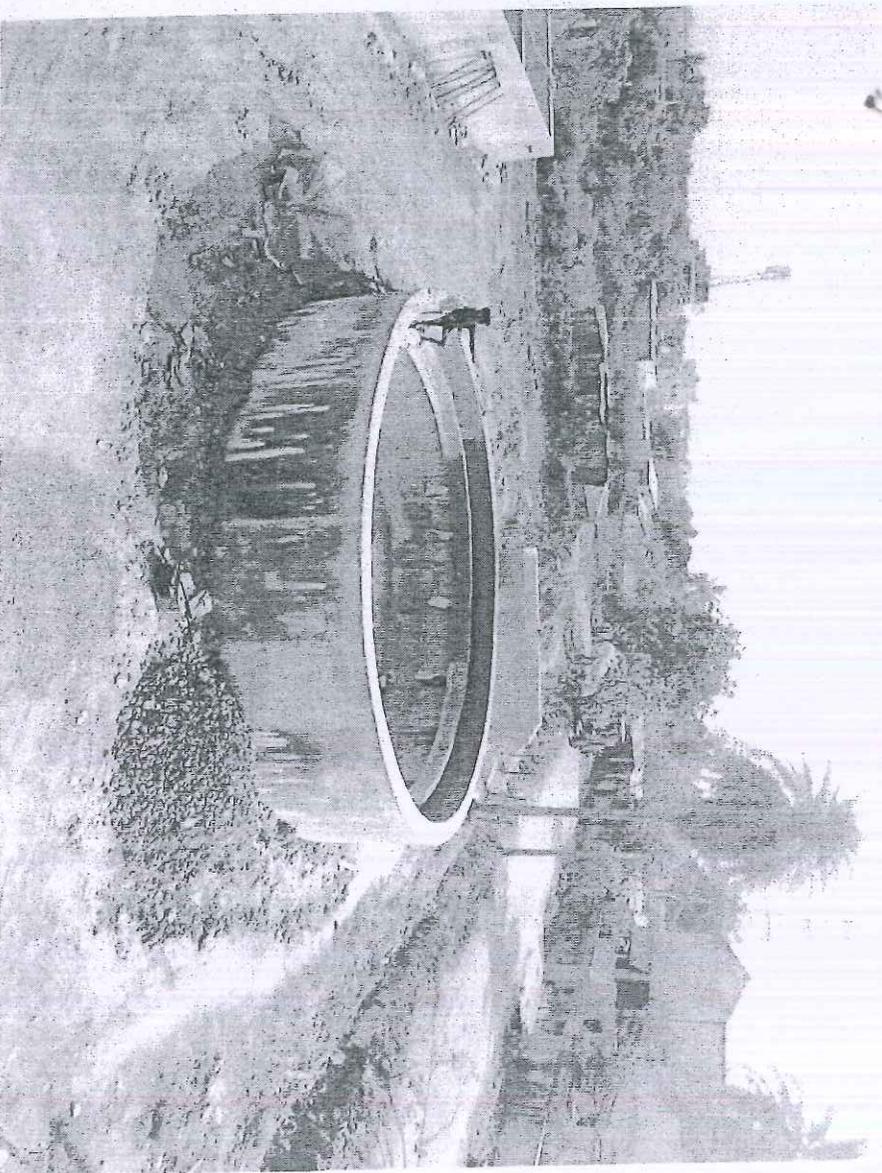
I, R. Rajamanickam, S/o. P.M.Ramasamy, Working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32, do hereby submit that the contents of the above report are true to the best of my knowledge through records.


 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 CHENNAI - 600 032.

**AERATION TANK, FILTER FEED TANK,
TREATED WATER TANK**



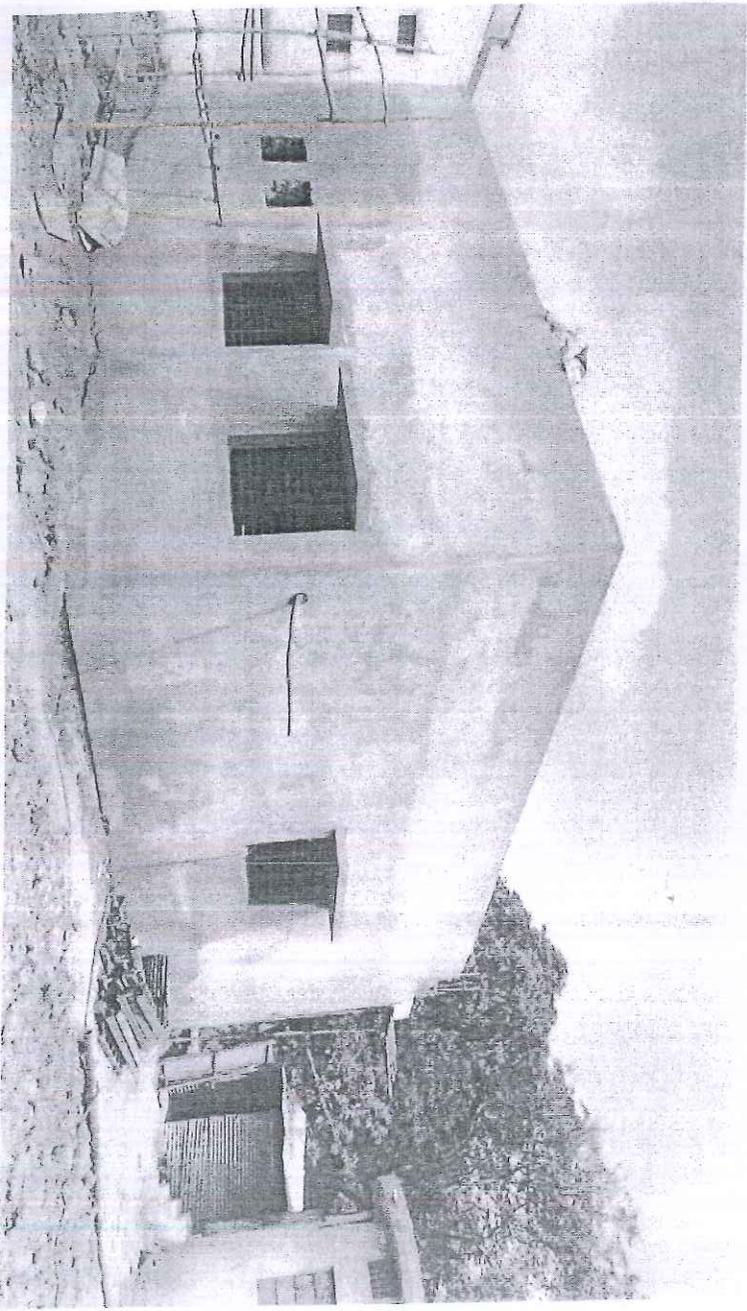
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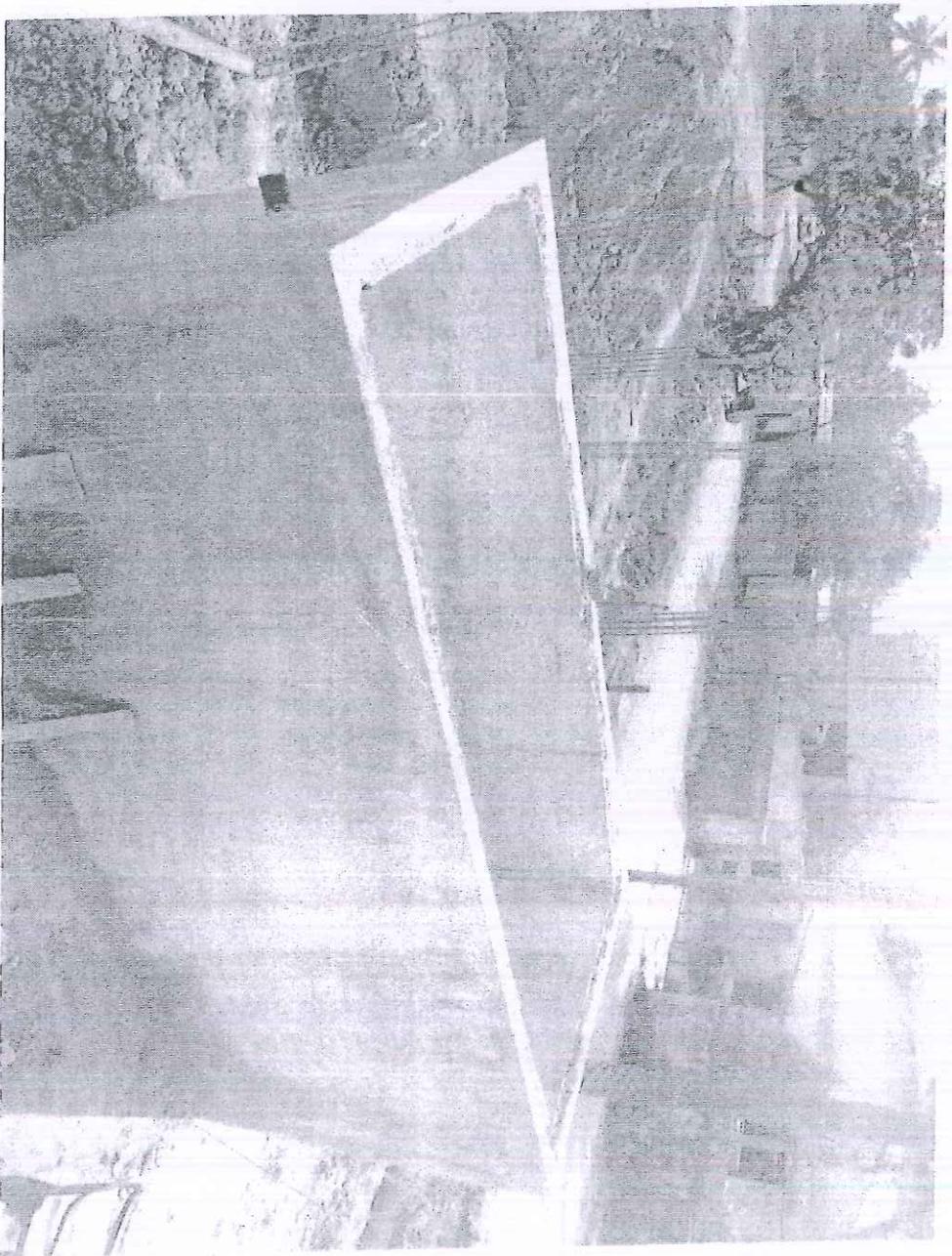
STP AT KAKKALUR



PLANT ROOM



SOLID HOLDING TANK



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- TAMIL NADU POLLUTION
CONTROL BOARD

Advocate for Respondent
No. TNPCB
Thiru.S. Sai Sathya Jith ,
Advocate, Chennai.

Date:07.04.2022.

Date of hearing on:08.04.2022.